

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH

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REGIONAL BENCH – COURT NO. 1

**Service Tax Misc. Application No. 60033 of 2020**  
**Service Tax Appeal No. 1162 Of 2011**

[Arising out of OIO No. 16/Ldh/2011 dated 23.06.2011 passed by the Commissioner of Central Excise, Ludhiana]

**Casual Plus**

378/10, M.M. MALVIYA ROAD, AMRITSAR.

**: Appellant (s)**

Vs

**CCE & ST- Ludhiana**

Central Excise House, F - Block, Rishi Nagar,  
Ludhiana 141001 Punjab

**: Respondent (s)**

APPEARANCE:

Shri N. K. Sharma, Advocate for the Appellant

Shri Amandeep Kumar, Authorised Representative for the Respondent

**CORAM : HON'BLE Mr. ASHOK JINDAL, MEMBER (JUDICIAL)**  
**HON'BLE Mr. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

**ORDER No. A/60061 / 2020**

Date of Hearing:21.01.2020

Date of Decision:21.01.2020

***Per : Mr. Ashok Jindal***

The appellant has filed application for withdrawal of the appeal.  
The application is allowed. Accordingly, the appeal is dismissed as withdrawn.

*(Dictated & pronounced in the Court)*

**(ASHOK JINDAL)**  
MEMBER (JUDICIAL)

**(SANJIV SRIVASTAVA)**  
MEMBER (TECHNICAL)

G.Y.